

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA No.971,972,973,974,990,991,1019&1020/2020 & Miscellaneous Application/1,9,10,11&15/2021 in CP No.350/241/HDB/2020 |
| NAME OF THE COMPANY | NSL Renewable Power Pvt Ltd & 22 others |
| NAME OF THE PETITIONER(S) | NSL Energy Ventures Pvt Ltd & 2 others |
| NAME OF THE RESPONDENT(S) | NSL Renewable Power Pvt Ltd & 22 others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-------------------------------|--------------------|-----------------------------------|------------------|
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Learned counsel for the Petitioner appeared via video conference.

Mr. Bikram Chaudhuri, Learned counsel for Respondent No.2,3&4 appeared via video conference.

Shri Niranjana Reddy, Senior counsel along with Ms.Rubaina S Khattoon for Respondent No.5 appeared via video conference.

Ms.Rubaina S Khattoon, Learned counsel for Respondent No. 6 & 11 appeared via video conference.

Mr.Siddhivardhana, learned counsel for R.7-10 appeared via video conference.

Matter stands adjourned for hearing on 02.09.2021.

- sdb

MEMBER (T)

- sd

MEMBER(J)